

**NATIONAL COMPANY LAW TRIBUNAL**

**NEW DELHI BENCH**

(IB)-667(ND)2019

**CORAM:**

**PRESENT: DR. V.K. SUBBURAJ  
HON'BLE MEMBER(T)**

**MR. R. VARADHARAJAN  
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI  
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 03.06.2019.**

**NAME OF THE COMPANY: M/s. Renu Proptech Pvt. Ltd. V/s. M/s. Red  
Topaz Real Estate Pvt. Ltd.**

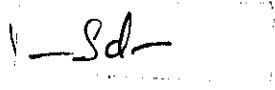
**SECTION OF THE COMPANIES ACT: U/s 7 of IBC Code**

**S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE**

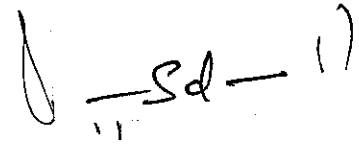
**Present:** Advocate for the petitioner.  
Advocate for the Respondent.

**ORDER**

Post the matter on 10.06.2019.



**(Dr. V.K. Subburaj)  
Member (T)**



**(R. Varadharajan)  
Member (J)**